

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-34/2020/8821 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the 5th Sept. 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(BN) 3339 dtd. 30.08.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 14.09.2024 till the morning of 17.09.2024, with the official vehicle, at own cost**, has been granted.

The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/8822 /A, dated , 05-09-2024
Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Bobita